Affidavit to be Furnished by the candidate alongwith Nomination Paper Before the Returning Officer For election to BIHAR LEGISATIVE ASSEMBLY From 56 AMOUR Constituency

I Saba Zafar son/daughter/wife of Muzaffar Hussain Aged 37 years, resident of Ramnagar, Post: Jhawari, P.S. Amour, Dist.: Purnea (Mention full postal address), a candidate at the above Election, do hereby solemnly affirm and state on oath as under :-(strike out whichever is not applicable)

I am a candidate set up by Bhartiya Janta Party (name of the political party)/am contesting

as an Independent candidate.

Details of PAN and status of filing of Income tax return : (2)

SI. No.	Names	Permanent Account Number (PAN)		Total income shown in Income Tax Return (in Rupees)
1.	Self	ALGPJ3539F	Return up to 2008-11	rapees
2.	Spouse-	Nil	Nil	Nil
3.	Dependent 1	Nil	Nil	Nil
4.	Dependent 2	Nil	Nil	Nil
5.	Dependent 3	Nil	Nil	Nil

The following case(s) is/are pending against me in which cognizance has been taken by (3)the court.

SI. No.	Offence	Description	
(a)	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:		
(b)	Name of the court, case no. and date of order taking cognizance:	Not Applicable	
(c)	Details of Appeal (s)/Application(s) for revision (if any) filed against the above order(s):	Not Applicable	

Cases in which I have been convicted by a court of law (other those referred to in Form (4) 26):

	The details of cases, Sections of the Act and description of the offence for which convicted:	100000000 0000000000000000000000000000
(b)	Name of the Court(s) Case No. and Date(s) of order(s)	Not Applicable
(c)	Punishment imposect	Not Applicable

That I give herein below the details of the assets (movable and immovable etc.) of (5)myself my spouse and all dependents:

A. Details of movable assets:

1. Assets in joint mane indicating the extent of joint ownership will also have to be given.

In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/Institution and Branch are to be given.

Value of Bond/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent, here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment.

SI. No.	Description	Self	Spouse	Dependent-	Dependent-	Dependent-
(i)	Cash in hand			Nil	Nil	Nil
(ii)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institution, Non Banking Financial Companies and Cooperative societies and the amount in each such deposit	Attached Annexure-A	Nil	Nil	Nil	Nil
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	Nil	Nil	Nil	Nil	Nil
(iv)			Attached Annexur e- C	Nil	Nil	Nil
(v)	Personal Loans/advance given to any person or entity including from, Company, Trust etc. and other receivables from debtors and the amount.	Nil	Nil	Nil	Nil	Nil
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Attached Annexure-D	Attached Annexur e-E	Nil	Nil	Nil

(vii)	Jewelry, bullion and valuable thing (give details of weight and value)	Nil	Nil	Nil	Nil	Nil
(viii)	Any other assets such is value of claims/interest	Nil	Nil	Nil	Nil	Nil
(ix)	Gross Total value					

3. Details of Immovable assets:
(Note: 1. Properties in joint ownership indicating extent of joint ownership will also have to be indicated

2. Each land or building or apartment should be mentioned in this format.)

SI. No.	Description	Self	Spouse Name Farzana Parween	Dependent-1 Name Fiza Zafar	Dependent-2 Name Khushnuma	Dependent-3 Name Abdul Aziz Aman
(i)	Agricultural Land Location(s) Survey number(s)	Attached Annexure-F	Nil	Nil	Nil	Nil
	Area (Total measurement in acres)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property	Attached Annexure- F(a)				
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(ii)	Non-Agriculture Land Location(s) Survey number(s)		Attached Annexure - G	Nil	Nil	Nil
	Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					

	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(iii)	Commercial Buildings Location(s) Survey number(s)	Attached Annexure-H	Nil	Nil	Nil	Nil
	Built up Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)					
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					
(iv)	Residential Buildings (including apartments) Location(s) Survey number(s)	Nil	Nil	Nil	Nil	Nil
	Area (Total measurement in Sq.ft.)					
	Built up Area (Total measurement in sq.ft.)					
	Whether inherited property (Yes or No)		-			
	Date of purchase in case of self acquired property					
	Cost of Land (in case of purchase) at the time of purchase					
	Any Investment on the land by way of development, construction etc.					
	Approximate current market value					

(v)	Others of (such as interest in property)	Nil	Nil	Nil	Nil	Nil
(vi)	Total Current Market Value of (i) to (v) above					

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:-

(Note: Please give separate details of name of Bank, institution, entity or individual and

amount for each item.)

SI. No.	Description	Self	Spouse	Dependent-	Dependent-	Dependent-
(i)	Loan or dues of Bank/ Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Attached Annexure-I	Nil	Nil	Nil	Nil
	Loan or dues to any individuals/Entity other than mentioned in (i) above. Name(s) Amount outstanding Nature of loan	Nil	Nil	Nil	Nil	Nil
	Any other liability					
	Grand total of liabilities					
(ii)	Government dues :	Attached	Nil	Nil	Nil	Nil
	Dues to departments dealing With government accommodation	Annexure-J				
	Dues to departments dealing with supply of telephones/mobiles	Nil	Nil	Nil	Nil	Nil
	Dues to departments dealing with government transport (including aircrafts and helicopters)	Nil	Nil	Nil	Nil	Nil
	Income Tax Dues	Nil	Nil	Nil	Nil	Nil
	Wealth Tax Dues	Nil	Nil	Nil	Nil	Nil
	Service Tax Dues	Nil	Nil	Nil	Nil	Nil
	Municipal/Property Tax Dues	Nil	Nil	Nil	Nil	Nil
	Sales Tax Dues	Nil	Nil	Nil	Nil	Nil

	An	y other dues	Nil	Nil	Nil	Nil	Nil		
	Gra	and total of all Govt.							
	due	28							
(7)		a. Selfb. Spouse	***						
		educational qualification is ils of highest school/University			ull form of the	certificate/dip	loma/degree		
		of Arts Patna Uni			Year 1992				
		the School/College/Universi					i.)		
9)	aparter in the later	STRACT OF THE DETA	LS GIVE	EN IN (1) T					
1.		e of the candidate			Shree Saba Z				
2.	Full	postal address	Ramnagar, Post: Jhawari, P.S. Amour, Dist.: Purnea						
3.	Num	ber and Name of the constitu	iency and	state	56, Amour				
3.		e of the Political party idate (otherwise write 'Indep	Bhartiya Janta Party						
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)				Nil				
	100000	Fotal number of Pending (s) have taken cognizance	cases v	where the	Attachment Annexure-K				
5.	PAN of				Year for which Total Income last Income Tax Tax Return filed				
	(a) C	andidate							
	(b) S	pouse :							
	(c) D	ependents							
5.	Detai	ls of Assets and Liabilities	in rupees				-		
		Description	Self	Spouse	Dependent-I	Dependent- II	Dependent		
Α.		Moveable Asset (Total value)							
B.		Immovable Asset		14					
	(i)	Purchase Prince and Development Cost of							

Immovable

Property

		(Total Value)					
	(ii)	Approximate Current Market Price of Asset (Total Value)					
7.		Liabilities	Nil	Nil	Nil	Nil	Nil
		(i) Government dues (Total)					
		(ii) Loans from Bank, Financial Institutions and others (Total)					
8	(Giv	hest educational qualification re details of School/Univers rse) (Name of the School/ pleted.)	ity educat				

VERIFICATION

I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and noting material has been concealed there from. I further declare that:

(a) there is no case of conviction or pending case against me other than mentioned in items 3 and 4 above;

(b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

Deponent 31.1.12

Annexure-A

- UCO Bank, Kasba, Purnea
 - A/c No.

:- 1857

Amount

:- 1000.100

- 2. State Bank of India, Amour (Vishnupur), Purnea
 - A/c No.

:- 31439775221

Amount

:- 1000/00

3. State Bank of India, Vidhanmandal, Patna

A/c No.

:-

Amount

:- 56270/00

Annexure-B

1. LIC Policy

Policy No.

:- 524418493

S.A.

:- 5,00,000/-

Mode

:-

14,599/- Half Yearly

Annexure-C

1. LIC Policy

Policy No.

:- 524441391

S.A.

:- 2,00,000/-

Mode

:-

6,312/- Half Yearly

Annexure-D

5 - 1.1.1~

1. Jeep Mahindra

Reg. No. :- BR-11A/2003

Value :- 1,00,000/- (Approx)

2. Spark Chevoralate

Reg. No. :- BR01-BD/2872

Value :- 2,73000/: 5 1/2

3. Mahindra Scorpio

Reg. No. :- Not Registered

Value :- 924 800/00

Annexure-E

1. Tata Sumo DLX

Reg. No. :- WB74E/4390

Value :- 2,00,000/- (Approx)

Annexure-F

1. Anchal :- Amour

Mauza :- Ramnagar

Khata No. :- 137

Khashra No. :- 263

Rakwa :- 0.53 Dec.

2. Anchal :- Amour

Mauza :- Ramnagar

Khata No. :- 20

Khashra No. :- 480

5-tota-31.1.1Rakwa :- 0.9 Dec 6½ Kari

3. Anchal :- Amour

Mauza :- Ramnagar

Khata No. :- 03

Khashra No. :- 366

Rakwa :- 0.50 Dec.

Total Value (1 to 3) :- 1,57,710/-

4. Anchal :- Amour

Mauza :- Khamela

Khata No. :- 12, 66

Khashra No. :- 556, 560, 629, 167

Rakwa :- 0.80 Dec 71/2 Kari

Value :- 1,13,050/-

5. Anchal :- Amour

Mauza :- Bankora

Khata No. :- 24

Khashra No. :- 102, 90, 39

Rakwa :- 1.31 Dec.

Value :- 2,09,600/-

6. Anchal :- Kasba

Mauza :- Gargatta Nanharia

Khata No. :- 82

Khashra No. :- 699

Rakwa :- 0.80 Dec 5 Kari

Value :- 29,750/-

7. Anchal :- Kasba

Mauza :- Gargatta Bishnpur

Khata No. :- 32

Khashra No. :- 692, 693, 669, 675, 673, 713, 714, 715, 722

Khata No. :- 83

Khashra No. :- 682, 683

Khata No. 82

Khashra No. 684, 688, 689, 680, 681 :-

Khata No. :-180

Khashra No. 670, 672, 694, 695 :-

Rakwa 2.68 Dec. 41/2 Kari :-

Value 3,22,140/-:-

Annexure-F(a)

Self Purchased

1. Anchal

= Gergatta Manariha. Mauza

Khata No.

Khashra No.

:- 100 Do. Rakwa

Annexure-G

1. Anchal :- Purnea East

Mauza :- Madhopara

Khata No. :- 88

Khashra No. :- 666

Rakwa :- 0.05 Dec. 21/2 Kari

Value :- 4,20,000/-

Annexure-H

 One Building Residential at Ramnagar, Amour, Purnea (Two Manjil) Attachesed with two store and one Kitchen

Room (Pakka) :- 04 Nos.

2. One Building Residential at Ramnagar, Amour, Purnea (One Manjil)

Room (Pakka) :- 02 Nos. with Tin Roof

One Baithika Residential at Ramnagar, Amour, Purnea
 Roms (Pakka) :- 03 Nos, with Tin Roof

Annexure-I

1. Loan From UBGB, Kasba

Amount :- 5,00,000/-

2 Forfa.
31.1.12

Annexure-J

1. Dues of Vidhansabha

Six Lak. Loan

Amount

:-

Annexure-K

FIR No.: 316/08

Nagar Thana, Katihar

District : Katihar

U/s: 323, 341, 342, 365, 307/34 IPC

Police submitted the charge sheet Under above sections but court has not taken cognizance.

2. FIR No.: 115/09

Amour Thana

District : Purnea

U/s: 147, 148, 149, 431, 341, 323, 427, 307, 436, 353, 153A, 505/506 IPC

Investigation has been in progress by the Police.

5-tarfa 31.1.11